

## Annexure 7

Name of the Corporate debtor: ATHENA ENERGY VENTURES PRIVATE LIMITED

Date of commencement of liquidation: order pronounced on 21 July 2022 and order received on 1 August 2022

List of stakeholders as on: 28 August 2023

## List of other stakeholders, if any (other than financial creditors and operational creditors)

Sr. Nos	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Canara Bank	Equity Share holders	24.08.2021	1,28,10,12,922	70,07,52,300	Share holders	70,07,52,300	No	-	12%	-	-	58,02,60,622	-	-	
2	Union Bank	Equity Share holders	25.08.2021	1,30,62,20,294	75,99,38,300	Share holders	75,99,38,300	No	-	13%	-	-	54,62,81,994	-	-	
3	State Bank of India	Equity Share holders	07.09.2021	3,68,55,55,750	3,68,55,55,750	Share holders	3,68,55,55,750	No	-	64%	-	-		-	-	
4	Indian Bank	Equity Share holders	07.09.2021	21,56,00,000	21,56,00,000	Share holders	21,56,00,000	No	-	4%	-	-		-	-	
5	Punjab & Sind Bank	Equity Share holders	16.09.2021	2,47,86,84,663	29,02,31,570	Share holders	29,02,31,570	No	-	5%	-	-	2,18,84,53,093	-	-	
6	Karur Vysya Bank Ltd	Equity Share holders	19.11.2022	10,24,00,000	10,24,00,000	Share holders	10,24,00,000	No		2%						
	<b>Total</b>			<b>9,06,94,73,629</b>	<b>5,75,44,77,920</b>					<b>100%</b>	-	-	<b>3,31,49,95,709</b>	-		